

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/10/2016
NAME OF THE PETITIONER(S) : Shri. M Palanisamy
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others
UNDER SECTION : 634A

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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| K. Palanisamy | Counsel for Petitioner | K. Palanisamy |
| MOHIT L. RATHORE FOR K. APARNA DEVI | Counsel for Respondent | Mohit L. Rathore |

ORDER

Counsel representing both the parties are present. Counsel for respondents stated that there is chance of settling the issue between the parties by way of a compromise and prayed time for making submissions on the status and outcome of the settlement talks. Time extended at request. Put up on 27.11.2017 at 10.30 A.M.

- 24 -
K Anantha Padmanabha Swamy
Member (Judicial)